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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. Nos. 13-A, 13B, 13-C & 13-D of 2016
With T.P. No. 13/397-398/NCLT/AHM/2016(New)
CA Nos. 96/2012, 69/2013, 70/2013, 209/2014
with C.P. No. 4/397-398/CLB/MB/2011(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017**

Name of the Company: Omprakash Khandelwal & Ors.
V/s.
Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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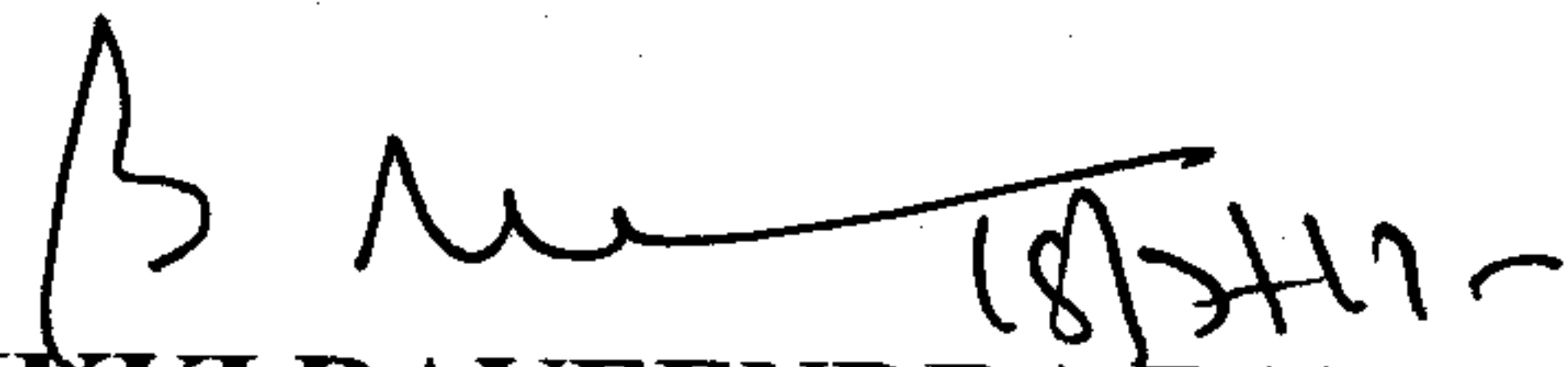
1.	DIPEN SHAH	ADVOCATE	For all Respondents	Dipen Shah
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2. **ORDER**

None present for Petitioner. Learned Advocate Mr. Dipen Shah present for Respondents.

Learned Counsel for intervening petitioner and learned Counsel for Respondent requested for adjournment.

List the matter on 05.09.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of July, 2017.